NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 87/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Tulip Hotels Pvt. Ltd. & Ors.

V/s.

Trade Wings Hotels Ltd. & Ors. -) (c spo-de-b)

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies Act 1956 and 242/242 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

28. Addulla Associate Mould

Curlemals

Lesgordents

Chetra Shaima Sa. Adv.

Anjin Jaha Adv.

Ligtesh Sacher Adv.

Adv.

Titl-Is

ORDER

TCP 87/111,284,397-398/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 22.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)